

Date of Commencement of Liquidation - 15th May 2024 (Copy of order received on 17.05.2024)

List of Operational Creditors (Government Dues) as on 10.07.2024

Amount in Rs.

| S. No. | Details of Claimant | | Details of Claim Received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set | Amount of claim rejected | Amount of Claim Under-verification | Remarks, if any |
|---|---|--------------------------|---------------------------|------------------|---------------------------|-----------------|---|---|--|----------------------------|--|--------------------------|------------------------------------|-----------------|
| | Department | Government | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of Claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | % share in total amount of claims admitted | | | | | |
| | | | | | | | | | | | | | | |
| Part A - Claim received in Liquidation | | | | | | | | | | | | | | |
| 1 | Employees Provident Fund Organization Bhavishya nidhi Bhawan Sector-15A Faridabad 121007 | Employees Provident Fund | 11-06-2024 | 24,52,767 | 36,007 | Statutory Dues | - | - | 0.141% | - | - | 24,16,760 | - | Note-1 |
| | | | | | | Statutory Dues | - | - | 0.000% | - | - | - | - | |
| | | | | | | Statutory Dues | - | - | 0.000% | - | - | - | - | |
| Total A | | | | 24,52,767 | 36,007 | | | | 0.141% | - | - | 24,16,760 | 24,16,760 | |
| Part B - Claim received in CIRP | | | | | | | | | | | | | | |
| 1 | EXCISE & TAXATION DEPARTMENT FARIDABAD HARYANA | Excise & Taxation | 29-03-2023 | 70,718 | 70,718 | Statutory Dues | - | - | 0.277% | - | - | - | - | |
| | | | | | | Statutory Dues | - | - | 0.000% | - | - | - | - | |
| | | | | | | Statutory Dues | - | - | 0.000% | - | - | - | - | |
| Total B | | | | 70,718 | 70,718 | | | | 0.277% | - | - | - | - | |
| Grand Total A+B | | | | 25,23,485 | 1,06,725 | | | | 0.418% | - | - | 24,16,760 | - | |

Note-1. In the claim submitted by the Provident Fund Department, they have provisionally Claimed an amount of Rs. 24,16,760/- as an ad hoc assessment due to the absence of supporting documents. As there is documents available to them those amount has been rejected